

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 1726/89

New Delhi this the 2nd May, 1994.

Shri Justice V.S. Malimath, Chairman.

Shri P.T. Thiruvengadam, Member(A).

Shri S.K. Noor Ahamed,  
S/o Shri S.A. Sathar,  
Section Officer,  
Employees' State Insurance  
Corporation,  
Headquarters Office,  
Kotla Road,  
New Delhi.

... Petitioner.

By Advocate Shri N. Amareesh, Counsel.

Versus

1. The Union Public Service Commission,  
through its Chairman,  
Dholpur House,  
New Delhi.
2. The Employees' State Insurance Corporation,  
through its Director General,  
Panchdeep House, Kotla Road,  
New Delhi. ... Respondents.

By Advocate Shri G.R. Nayar.

ORDER (ORAL)

Shri Justice V.S. Malimath

Shri N. Amareesh, counsel appearing for the petitioner, submitted that in view of ~~the~~ certain decisions which have been rendered by the Tribunal, he would not like to press this application. This application is dismissed as not pressed.

P.T. Thiruvengadam

(P.T. Thiruvengadam)  
Member(A)

(V.S. Malimath)  
Chairman

1SRD'